

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2063  
ANSWERED ON:08.03.2011  
NGOS IN THE FIELD OF URBAN DEVELOPMENT  
Singh Shri Bhupendra

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government involves Non Governmental Organisations(NGOs) for implementing various schemes/projects relating to urban development in the country;
- (b) if so, the details thereof, State-wise including Madhya Pradesh;
- (c) the details of funds allocated to NGOs under various schemes during the last three years and the achievements made therein; and
- (d) the details of the monitoring system set up by the Government to check the functioning of such NGOs ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Non Governmental Organisations(NGOs) and educational institution etc. may support the community/ implementing agency in project formulation and preparation of proposals under Community Participation Fund (CPF), but the same are not eligible for accessing Government Funds.

Under the Capacity Building Scheme for Urban Local Bodies (CBULB), Centres of Excellences in the field of Urban Development and Urban Transport have been set up at various institutions and NGOs. Also various research proposals, which are received by the Ministry from time to time from NGOs etc. are considered under this scheme. Centres of Excellences under Urban Development have been established under 4 NGOs namely, Centre for Environment and Development (CED), Trivandrum, the Centre for Science and Environment (CSE), New Delhi and The Integrated Research & Action for Development (IRADe), New Delhi and The Energy and Resources Institute (TERI), New Delhi. The funding is not done state-wise, but institution-wise. No NGO located in Madhya Pradesh(MP) has been funded under this Scheme.

(c): The details of funds released to NGOs during the last three financial years, alongwith their achievements, are given in the Annexure.

(d): The monitoring system to check the functioning of Centres of Excellences (CoE) set up under the NGOs and the Research Proposals undertaken by NGO's are monitored through Utilization Certificates and appraisal of deliverables by the technical wings of the Ministry, i.e. the Central Public Health and Environmental Engineering Organisation (CPHEEO) , the Town and Country Planning Organisation (TCPO), etc. The total sanctioned amount is divided into periodical instalments and release of further instalments is subject to fulfillment of deliverables.